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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No 61 (RE-2013)/2009-2014
New Delhi, Dated 26 December, 2013

Subject:- Export Policy of Onions.

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992) read with Para 1.3 of the Foreign Trade Policy, 2009-2014, the Central Government amends para 2 of Notification No.03(RE-2012)/2009-14 dated 29.06.2012 read with Notification No.59(RE-2013)/2009-14 dated 19.12.2013 with immediate effect .

2. The amended para 2 of Notification No. 03(RE-2012)/2009-14 dated 29.06.2012 will now read as :

“Export of onion for the item description at Serial Number 51 & 52 of Schedule 2 of ITC(HS) Classification of Export & Import Items shall be permitted subject to a Minimum Export Price(MEP) of US\$ 150 per Metric Ton F.O.B. or as notified by DGFT from time-to-time”.

3. Effect of this Notification:

Export of all varieties of onions as described above will be subject to a Minimum Export Price (MEP) of US\$ 150 per MT.

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